

Dt.10.01.2005.

Hon'ble Mr. A.K. Bhatnagar, JM
Hon'ble Mr. D.R. Tiwari, A.M.

Sri S. Lal for the applicant. Sri P.D Tripathi,
counsel for the respondents .

Learned counsel for the respondents has submitted
that the reliefs claimed in this OA have been granted
to the applicant by order dated 26.08.2004 a copy
of which has been annexed ~~was~~ CA-I alongwith counter
affidavit and has submitted that the O.A has become
infructuous and the same may be dismissed. Learned
counsel for the applicant has also fairly conceded
to it.

Accordingly the O.A is dismissed as being
infructuous.

AM.

JM

/Anand/

Copy of order preferred

dy
25-1-08